

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) 12.

(b) Investigation reports on 8 accidents have been received, while 4 are still under investigation.

(c) Out of the eight accidents investigated, five were accidents to aircraft of Flying Clubs on training flights, one to a Flying Club aircraft on a Joy ride flight, one to a glider of the Poona Gliding Centre, while the eighth was to a commercial aircraft on a non-scheduled flight. Most of these accidents were due to inability of the pilot to cope with the emergency with which he was faced.

(d) I lay on the Table of the Lok Sabha a statement giving the required information. [See Appendix IV, annexure No. 47]

(e) Most of the accidents investigated so far, as stated in reply to part (c), were accidents to Flying Club aircraft operated by persons who were under training. Government have, however, taken steps for thorough and periodical checks to be carried out so as to ensure that a high standard of competency of pilots is maintained, specially under emergency and adverse weather conditions. Reports on such checks are taken into account at the time of renewal of pilots 'B' licences.

**Pandit D. N. Tiwary:** How many of these accidents were due to engine trouble?

**Shri Raj Bahadur:** So far, I think, out of these, one was caused by engine trouble.

**Pandit D. N. Tiwary:** May I know what compensation has been paid so far and how many claims are pending?

**Shri Raj Bahadur:** So far as these accidents which have been investigated into are concerned, I said that most of them were of flying club planes. In regard to accidents, as is well-known, the internal airlines are not subject to payment of compensation, unless they come within the law of torts.

**Shri G. P. Sinha:** May I know whether there has been any increase or decrease in air accidents in 1954, as compared with 1953?

**Shri Raj Bahadur:** I think by the grace of God, there has been a decrease.

**Shri Karni Singhji:** As most of the accidents are reported to be due to pilot error, are the Government satisfied that the medical checks on pilots are satisfactory?

**Shri Raj Bahadur:** The hon. Member will see from the statement I have already made that the accidents have occurred to the trainees who were under training. As a matter of fact, nobody can completely control accidents during training.

#### RAILWAY CORRUPTION INQUIRY COMMITTEE

\*712. **Th. Lakshman Singh Charak:** Will the Minister of Railways be pleased to state when the Railway Corruption Inquiry Committee is expected to finish its deliberations and submit the report to Government?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Government are informed that the Railway Corruption Enquiry Committee hopes to complete its work by the next budget session.

**Th. Lakshman Singh Charak:** May I know the places visited by the Railway Corruption Inquiry Committee and the work so far completed?

**Shri Alagesan:** The Committee has already held about 50 meetings so far and have visited the Southern, Western and Central Railways and part of the Northern Railway.

**Th. Lakshman Singh Charak:** What is the reason for the delay in completing its work and submitting the report before the next budget session?

**Shri Alagesan:** They are still to complete their work. They are collecting valuable information and holding inquiries.